



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,13th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
46 WA/286/2023 AT 10:15 AM	ON THE DEATH OF HEMANTA KUMAR MANDAL HIS SONS AND LEGAL HEIRS AMAR CHAND MANDAL AND 6 ORS. Versus THE UNION OF INDIA AND 11 ORS.	MR. M U MAHMUD MR S H MAHMUD MR. S. SUR MR S AFRIDI	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE SC, PWD

LEAVE NOTE OF ADVOCATES FOR 13/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	WP(C)/1298/2024 FIXED	THE TEZPUR ADVOCATES ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
	WITH I.A.(Civil)/803/2024 in WP(C)/1298/2024	THE TEZPUR ADVOCATES ASSOCIATION Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
ADMISSION				
54	WP(C)/1942/2023 FIXED	RIMA KALITA BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	GA, ASSAM
55	WP(C)/23/2024 FIXED	ASHRAFUL ALOM Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, ASLSA GA, ASSAM MS. A HUSSAIN(r-4) MS M KURMI(r-4) MR R ISLAM (r-4) SC, GHC
	WITH I.A.(Civil)/788/2024 in WP(C)/23/2024	ASHRAFUL ALOM Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, ASLSA GA, ASSAM MR R ISLAM (r-4)

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
37	WP(C)/1356/2024 FIXED	DIPAMONI NATH MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOWDHURY MR. N J KHATANIAR	GA, ASSAM SC, EXCISE DEPTT.
ADMISSION				
38	Arb.P./37/2023 FIXED	PURBANACHAL BUILDTECH PVT. LIMITED AND ANOTHER Versus STATE OF ASSAM AND 4 OTHERS	MR. S P CHOUDHURY MR B DAS MS B DEVI MR. S. J. SARKAR	SC, PWD

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BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
73	WP(C)/1452/2024 B/O	MATILAL BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K HUSSAIN MR. B HUSSAIN	SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
74	WP(C)/1460/2024 B/O	RITA SUKLABAIIDYA Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, ELEM. EDU SC, FINANCE
ADMISSION				
75	WP(C)/7624/2015 FIXED	THE STATE OF ASSAM Versus JIBAN BARUAH and 7 ORS.	MR.R MAJUMDAR MR.N SARMA MR.D CHETIA	MR.K K MAHANTA MS.N S THAKURIAR- 1 - 8 MS.P DEB(R-1 - 8)
WITH				
76	WP(C)/2981/2015	THE STATE OF ASSAM and ANR. Versus HEMANTA KUMAR SINGH and 6 ORS	MR.R MAZUMDAR SC, ELEMENTARY EDUCATION	MR.S K SINGHA(R-1 to 7) MR.M K NEOG(R-1 to 7) MR.M K DUTTAR-1 to 7
WITH				
77	WP(C)/3795/2015	SMTI ARUNIMA SAIKIA and 5 ORS Versus THE STATE OF ASSAM AND ORS	MR.S AGARWAL MR.S SAHU MS.C KALITA MR.P K MONDAL MR.N N JHA	SC, ELEMENTARY EDUCATION(R2-7) SC, SSA(R6)
WITH				
78	WP(C)/3933/2015	SMTI BIJUMONI SAIKIA and 5 ORS Versus THE STATE OF ASSAM AND ORS	MR.D K BAGCHI MR.S SAHU MS.C KALITA MR.N N JHA	SC, ELEMENTARY EDUCATIONR2-7 SC, SSA(R6)
WITH				
79	WP(C)/4108/2015	SMTI RANU OZAH and 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.S SAHU MS.C KALITA MR.N N JHA	SC, ELEMENTARY EDUCATION(R1-4 & 6) SC, SSA(R5)
WITH				
80	WP(C)/4348/2015	SMTI RUMI BHUYAN and 7 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.S SAHU MS.C KALITA MR.N N JHA	SC, ELEMENTARY EDUCATION(R1-4&6) SC, SSAR5

81	WITH WP(C)/4368/2015	SMTI SANDHYARANI DUTTA Versus THE STATE OF ASSAM and 6 ORS	MR.S SAHU MS.C KALITA MR.N N JHA	SC, ELEMENTARY EDUCATION SC, SSA(R6)
82	WP(C)/1623/2023 B/O	SULTANA AHMED Versus COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MS. N S THAKURIA MR. G K THAKURIA	MR. R DE (R4, R5) SC, SEC. EDU.
83	WP(C)/7288/2023 B/O	ANITA DIMASA Versus THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA MS. M PAUL MS. S P DAS	GA, ASSAM SC, AG SC, K A A C SC, FINANCE

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
51 Cont.Cas(C)/93/2023 B/O	JARIANA PARBIN Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. R Deka S I AKAND	MR. D SAIKIA (r-1) MR. R BORPUJARI (r-1) MR. A BHATTACHARYYA (r-1)
MOTION			
52 WP(C)/1385/2024 FIXED	SWAGATAM BORHAJOWAL Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR	GA, ASSAM SC, EXCISE DEPTT.

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
13	I.A.(CrI.)/246/2024 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, B/O in CrI.A./267/2023 WITH CrI.A./267/2023	SATISH RAY (MANDAL) @ SATISH MANDAL @ SATISH CH RAY Versus THE STATE OF ASSAM AND ANR.	MR. R ALI	PP, ASSAM
		SATISH RAY (MANDAL) @ SATISH MANDAL @ SATISH CH RAY Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED	PP, ASSAM
HEARING				
14	CrI.A./247/2022 <u>1 Y 8 M 24 D</u> :WITH LCR 4 FILES, P.B.-2, FIXED	MD. FARUK AHMED @ FARUK AHMED CHOUDHURY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR B B NARZARY	MR. A AHMED (r-2) U U KHAN (r-2) PP, ASSAM

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10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. S CHAMARIA	11-03-2024	To	13-03-2024
14)	MR D K MISHRA	13-03-2024	To	14-03-2024
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19)	MR. A SARMA	11-03-2024	To	15-03-2024
20)	S BORGOHAIN	13-03-2024	To	17-03-2024
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23)	MR. A M DUTTA	13-03-2024	To	15-03-2024
24)	MR. N SHARMA	15-03-2024	To	19-03-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,13th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
53	Bail Appln./629/2024 WITH OFFICE NOTE, FIXED	PUTUL ALI AND ANR Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	PP, ASSAM
MOTION				
54	AB/622/2024 FIXED	GAUTOM DEKA Versus THE STATE OF ASSAM	MR. M K SARMA MS. S S SAIKIA MR G DAS	PP, ASSAM
BAIL HEARING (BA)				
55	Bail Appln./153/2024 WITH CASE RECORD (SCANNED COPY), FIXED	NASIRUDDIN Versus THE STATE OF ASSAM AND ANR	MR. A A R KARIM MR. A DEB MR M HOQUE MR. J HUSSAIN MR. M ISLAM MR. H A HUSSAIN	PP, ASSAM
56	Bail Appln./462/2024 WITH OFFICE NOTE, FIXED	DINBANDHU KUMAR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM
57	Bail Appln./608/2024 FIXED	SOHAN SARKI Versus THE STATE OF ASSAM AND ANR.	MR A DASGUPTA MR J K SHARMA	PP, ASSAM
BAIL HEARING				
58	AB/511/2024 FIXED	SURUJ ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
59	AB/513/2024 FIXED	SOFIQL ALOM CHOUDHURY Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,13th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
60	WP(C)/4971/2023 B/O	AMARENDRA SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY MR. V A CHOWDHURY	GA, ASSAM SC, FINANCE SC, K A A C
61	WP(C)/5566/2023 B/O	CHABIN THAKURIA Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MUNIR MR. A. GAYAN	GA, ASSAM MR. B K BHAGAWATI (R-4) MS G HAZARIKA, SC, REVENUE DEPARTMENT. MR B S DEKA (R-4) MR H PARASAR (R-4) SC, GHC (R-2,3)
ORDERS				
62	WP(C)/2193/2023 B/O	ANKIT KUMAR Versus MANAGING DIRECTOR, FOOD CORPORATION OF INDIA (FCI) AND ANR	MR. G K GUPTA	SC, F C I
63	WITH WP(C)/4486/2023	PRADEEP KUMAR Versus THE MANAGING DIRECTOR, FOOD CORPORATION OF INDIA AND 2 ORS.	MR. G K GUPTA	SC, F C I
64	WITH WP(C)/4606/2023	ANKIT KUMAR Versus THE MANGING DIRECTOR, FCI AND 2 ORS	MR. G K GUPTA	SC, F C I
65	WP(C)/2969/2023 B/O	ANURAG SARMA Versus THE STATE OF ASSAM AND 4 ORS	MS. G BORAH MS RIMA DAS	SC, APSC SC, TRANSPORT

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LEAVE NOTE OF ADVOCATES FOR 13/03/2024

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[For Wednesday,13th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
49 FAO/43/2023 (AT 2:00 PM), WITH LCR, FIXED	DILBAR MOLLAH AND ANR Versus BHARATI PAUL AND 11 ORS.	MR J MOLLAH MR. S NATH MR J DAS MR S P DAS	MR. S CHAUHAN (r-1 to 12) MR S CHAUHAN (r-1 to 4) GA, ASSAM MR. A R SHOME (r-1 to 12) MR. P MAZUMDER (r-1 to 12) MR N ALAM (r-1 to 4) M. BORUAH (r-1 to 4) R DEB (r-1 to 4)
WITH I.A.(Civil)/2166/2023 in FAO/43/2023	DILBAR MOLLAH AND ANR Versus BHARATI PAUL AND 11 ORS.	MR J MOLLAH MR. S NATH MR J DAS MR S P DAS	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/03/2024

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सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MRS. JUSTICE MALASRI NANDI****COURT NO: 18****[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
52 MACApp./145/2010 (AT 10:15 AM)	M/S NEW INDIA ASSURANCE CO. LTD., Versus TUFANI RIKIASON and 2 ORS,	MR.K K BHATTA MR.R K BHATRA MS.L SARMA	MR.S C KEYAL MR.N DAS MR.S AHMED(R-3) MR.D CHAKRABORTY MR.L R MAZUMDER(R-3) MS P BARUAH MS.S THAKURIA MR.K HAZARIKA
WITH 53 MACApp./146/2010	M/S NEW INDIA ASSURANCE CO. LTD., Versus ANITA GOUR and 2 ORS,	MR.S S SHARMA MR.K K BHATTA MR.R K BHATRA MS.L SARMA	MR.S C KEYAL MR.N DAS MR.D CHAKRABORTY MS.S THAKURIA MR.K HAZARIKA
WITH 54 MACApp./147/2010	M/S NEW INDIA ASSURANCE CO. LTD., Versus KUSHAL GOUR @ KUSHAN and 2 ORS,	MR.S S SHARMA MR.K K BHATTA MS.L SARMA	MR.S C KEYAL MR.N DAS MS.S THAKURIA MR.K HAZARIKA MR.K BURAGOHAIN
WITH 55 MACApp./196/2010	M/S NEW INDIA ASSURANCE CO. LTD., Versus RAJIB AYNE @ RAJAB and 2 ORS,	MR.S S SHARMA MR.L TALUKDAR MR.K K BHATTA MR.R K BHATRA	MR.S C KEYAL MR.N DAS MS.S THAKURIA MR.K HAZARIKA
WITH 56 MACApp./198/2010	M/S NEW INDIA ASSURANCE CO. LTD., Versus MD JAINUL UDDIN BARBHUIYA @ JAIMUL and 2 ORS	MR.S S SHARMA MR.K K BHATTA MR.R K BHATRA MS.L SARMA	MR.S C KEYAL MR.N DAS MS.S THAKURIA MR.K BURAGOHAIN MR.K HAZARIKA
WITHDRAWAL			
57 Bail Appln./660/2024 B/O	NEKIBUR ISLAM @ NEKIBUR RAHMAN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
MOTION			
58 Crl.Rev.P./63/2024 FIXED	DULAL UDDIN Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS F INTAZ MS S AHMED	PP, ASSAM
BAIL HEARING (BA)			

59 [Bail Appln./2968/2023](#)
WITH CASE RECORD(SCANNED
COPY), FIXED

SORIF AHMED @ SARIF AHMED
Versus
THE STATE OF ASSAM

MR. D HUSSAIN
MR H R CHOUDHURY
MR. R A CHOUDHURY

S. TALUKDAR
A S PRODHANI
PP, ASSAM

BAIL HEARING

60 [AB/309/2024](#)
FIXED

ZIABUR RAHAN @ JIYABUR RAHMAN
Versus
THE STATE OF ASSAM AND ANR.

MS A BEGUM
MR. A HOQUE

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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[For Wednesday,13th March 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
53	WP(C)/3178/2018 WITH STATUS REPORT, FIXED	BIVAKAR DUTTA AND 5 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. N DHAR MR A U AHMED MS. S DASGUPTA MS. H SARMA MS. U BARUAH	GA, ASSAM MR. T DAS MR. R BORPUJARI (SC, REVENUE) R 1 AND 2 MR. S R BORUAH (STATE COUNSEL) R 3,4,5,8 MS J DEKA
54	WP(C)/2697/2021 FIXED	JOI AAI PROGRESSIVE SOCIETY Versus THE STATE OF ASSAM AND 5 ORS.	MR. R K BORAH MR B BURAGOHAIN	SC, FOREST
ORDERS				
55	WP(C)/5276/2023 B/O	DR. BICHITRA KUMAR DOLEY Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	GA, ASSAM SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 13/03/2024

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[For Wednesday,13th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

7	I.A.(CrI.)/157/2024 CRL.A. 365/2018 (D/O), FIXED in CrI.A./365/2018	BAHEJ UDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MS F N ZAMAN MR. M H AHMED	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 13/03/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
53 WP(C)/230/2024 FIXED	MACHUMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MS S.KHATUN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
ADMISSION			
54 WP(C)/5179/2020 FIXED	MOHMOD NADEEM Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, SEC. EDU.
WITH 55 WP(C)/6554/2023	MOHMOD NADEEM Versus THE STATE OF ASSAM AND 7 ORS	MS. A HUSSAIN MR R ISLAM S PAUL	GA, ASSAM MR H DAS(R-8) D BARUAH (R-8) SC, SEC. EDU.
56 WP(C)/6005/2021 FIXED	NITYA NANDA PAIT AND 18 ORS. Versus THE STATE OF ASSAM AND 18 ORS.	MR. D DAS SR. ADV MS. S CHUTIA	SC, APSC MR. S BORTHAKUR (R 4 - R 18) MR. S DUTTA (R-19) MS. P BORAH (R 4 - R 18) MR D J MEDHI (R-19)
WITH I.A.(Civil)/3095/2022 in WP(C)/6005/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. Versus NITYA NANDA PAIT AND 20 ORS.	MR. T J MAHANTA SC, APSC	MR. D DAS SR. ADV MRS. S SARMA
WITH 57 WP(C)/8073/2019	RAHUL AMIN REZA AND 15 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MR. P N GOSWAMI MR. K PATHAK MS. S CHUTIA	SC, APSC SC, EDU
WITH 58 WP(C)/8795/2019	NETRAMONI BARUAH AND 82 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU MR G SARMA SC, APSC MR. U B SARMA
HEARING			
59 WP(C)/5200/2023 FIXED	DR. JAGADISH HANSA Versus THE UNION OF INDIA AND 5 ORS.	MR D K DAS MR B DEURI MR H BETALA MR C KUMAR	MR. K GOGOI MS P AGARWAL (r-5) DY.S.G.I. SC, ASSAM UNIVERSITY SC, U G C

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC APPEAL AND MFA MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
26 MACApp./295/2014 (AT 10:15 AM)	UNITED INDIA INSURANCE CO.LTD. Versus PUSPALATA BARIWAR and 3 ORS	MR. S DUTTA MRS A MAZUMDAR MRS. K KATAKI MS. R DAS	MR. G SHARMAR-4 MR. M A SHEIKH(R-3) MR. P CHAKRABORTY MR. A D CHOUDHURY(R-1) MR. T R GOGOI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
53	Crl.A./78/2022 WITH OFFICE NOTE, B/O	SUSHILA DEVI SARMA Versus GAUTAM DEKA	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM
BAIL HEARING (BA)				
54	Bail.Appln./685/2024 FIXED	NITUL CHANDRA DAS Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
BAIL HEARING				
55	AB/270/2024 FIXED	KAMRUL HOQUE AND ANR Versus THE STATE OF ASSAM	DR. B AHMED MR K UDDIN MR. A K AZAD	PP, ASSAM
56	WITH AB/173/2024	MONOHAR ALI @ MONOWAR ALI Versus THE STATE OF ASSAM	DR. B AHMED MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM

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